

(d) if so, whether Central Government propose to advance the required amount to the Bihar Government to take over this mill or to take over the mill under Central management?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). In 1956 a licence under the Industries (Development and Regulation) Act, 1951 was granted to Ashoka Paper Mills Ltd. for the establishment of a new undertaking for the manufacture of Paper and Pulp in Darbhanga District. The clearance for the import of Plant and Machinery was given on the 12th August, 1959. The completion of the erection of the Plant has been held up for the last 2½ years due to the licensee having run into financial difficulties. The exact amount already spent on the project is not known but the estimate, about completion and implementation of the project, due to change economic conditions during the last 11 years, vary from Rs. 6½ crores to Rs. 15½ crores, and the State Government of Bihar has decided to take over the responsibility for the rehabilitation and expansion of the mills and to run it economically.

(c) We have received no such report from Bihar Government.

(d) Does not arise.

Lease of Mines in Orissa in 1966-67

1377. Shri Chintamani Panigrahi: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the number of applicants who have been granted mining and prospecting leases of various mines in Orissa in 1966 and in 1967; and

(b) the area of mines given on leases against each of the lease-holders?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a) and (b). The informa-

tion is being collected and will be laid on the Table of the House as early as possible.

Talcher Industrial Complex

1378. Shri Chintamani Panigrahi:
Shri P. K. Deo:
Shri K. F. Singh Deo:
Shri D. N. Deb:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the Cabinet Sub-committee has taken any decision with regard to the setting up of the Talcher Industrial Complex at Talcher in Orissa;

(b) if so, the nature of decisions taken;

(c) what will be the share of central assistance in the Fourth Plan for this project;

(d) whether the State Government have recently indicated their unwillingness to bear their share of expenditure for this complex; and

(e) at what stage the project stands to-day?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a), (b) and (e). The proposal regarding the setting up of an Industrial Complex at Talcher was considered by the Industries Committee of the Cabinet in December, 1966. The Committee desired to have more information on certain vital points. The information is being compiled in consultation with the concerned Ministries/Departments, etc.

(c) In the Draft Outline for the Fourth Plan, this Project has been included in the State public sector projects. The Planning Commission has indicated that the Central assistance in the State sector for Orissa would, keep in view the requirements of the above project.

(d) No, Sir.